## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL) ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No. Ind- 3624/230/HDB/2017
NAME OF THE COMPANY	Canara Securities Private Limited
NAME OF THE TRANSFEROR	Canara Securities Private Limited
NAME OF THE TRANSFEREE	
UNDER SECTION	230

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dwardy Asama	pes	asowavickey@gmaily	DAM

## Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
	Designation	Designation E-mail & Telephone No.

Heard Mr. Dwaraka Asawa, learned PCS. They submit the objections have been complied with.

Post the case on 11.12.2017.

Member (Technical)

Member (Judicial)